

(c) The Ministry is monitoring budget utilization on a quarterly basis and pursues with States for utilization of funds. Ministry of Tribal Affairs has decided to merge some of its education schemes and also some of the schemes operated through Non-Governmental Organizations (NGOs) for implementation during the 12th Plan period. The merger of schemes will give flexibility and enable States to implement schemes on the basis of local priority and context. The guidelines for various schemes have been revised from time to time. A system of inspection is in existence for verifying schemes implemented by NGOs. The Ministry has issued “Operational guidelines for formulation, implementation and monitoring of Tribal Sub-Plan and Article 275(1) grants”, for effective implementation of schemes administered by this Ministry.

Misappropriation of Funds for Tribal Welfare

†1801. SHRI NARENDRA KUMAR KASHYAP: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the amount allocated and the amount released for welfare of Scheduled Tribes during each of the last three years and the current year, year-wise and State-wise;

(b) whether information regarding irregularities including diversion, misappropriation and misuse of the funds under these schemes in certain States has been received;

(c) if so, the details thereof and the type of complaints received in this regard during the said period and the action taken thereon; and

(d) the strict measures taken/to be taken by Government so that such irregularities may not be committed again?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA): (a) The amount of funds allocated and released for the welfare of the Scheduled Tribes (STs) during each of the last three years and the current year State-wise/Scheme-wise is given in the Statement (*See below*).

(b) to (d) No specific reports have been received from States/UT Governments indicating irregularities including diversion, misappropriation and misutilization of fund under the scheme of the Ministry. Ministry of Tribal Affairs and the Planning Commission have been constantly pursuing with the State Governments and the Central Ministries/ Departments concerned for utilization of Tribal Sub Plan (TSP) funds commensurate to the agreed objectives translating into tangible outcomes. The Ministry of Tribal Affairs monitors the implementation of schemes through interaction/dialogues with the State Governments, visits of Officers to review the projects funded as also by obtaining utilization certificates/physical progress reports.

†Original notice of the question was received in Hindi.

Planning Commission has also recently issued detailed guidelines for implementation of TSP by Central Ministries and States/UTs. The guidelines suitably addresses the issues such as diversion of funds meant for tribal areas, TSP allocation by State Governments to tribal areas, monitoring of schemes and judicious utilization of natural resources.

The Ministry of Tribal Affairs has issued “Operational Guidelines for Formulation, Implementation and Monitoring of Tribal Sub-Plan and Article 275(1) grants” in the month of March, 2014 for effective implementation of schemes administered by this Ministry wherein issues related to allocation of funds, priority areas, need for nodal Department in States, judicious utilization of TSP fund, institutionalizing the instruments for ensuring transparency, accountability and social audit have been suitably taken care of. The operational guidelines have laid special emphasis on strengthening of institutions viz. Integrated Tribal Development Agency (ITDA)/ Integrated Tribal Development Project (ITDP), Tribal Research Institutions (TRIs) through which tribal welfare programmes are implemented in the State.

Stringent measures have also been ensured by way of monitoring the Non-Governmental Organizations (NGOs) schemes/projects of the Ministry through:-

- (i) mandatory annual inspection by District authorities;
- (ii) scrutiny of proposals by multidisciplinary State Level Committees for voluntary efforts every year;
- (iii) audited statements of accounts as well as utilization certificate pertaining to the releases; and
- (iv) Concurrent monitoring through an independent external agency.

In addition to above, the accounts of grantee institutions are open for inspection by representatives/officers from the Office of Comptroller and Auditor General of India, Government of India or concerned State Government at any time.

Statement

(i) Details of Scheme-wise allocation of funds during the year 2011-12, 2012-13, 2013-14 and 2014-15 (as on 10.07.2014)

		(₹ in crore)			
Sl. No.	Name of the scheme	Allocation of Funds			
		2011-12	2012-13	2013-14	2014-15
1	2	3	4	5	6
1.	Special Central Assistance to Tribal Sub Plan (SCA to TSP)	1197.00	1317.00	1317.00	1317.00
2.	Grant under Article 275(1) of the Constitution of India	1096.01	1200.00	1200.00	1200.00
3.	Grants-in-Aid to State Tribal Development Corporative Corporations (STDCCs) etc., for Minor Forest Produce (MFP) Operations	20.00	20.00	20.00	15.00
4.	Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP	The Scheme was approved by the Cabinet on 1.08.2013. Fund was made available in the last month of Financial			
5.	Grant-in-Aid to Voluntary Organisation working for the Welfare of Scheduled Tribes	55.50	55.50	55.50	35.00
6.	Coaching for Scheduled Tribes	4.50	4.50	4.50	1.50
7.	Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts	40.00	40.00	40.00	40.00

(ii) State-wise schemes-wise position of releases during last three years and current year (as on 10.07.2014).

(₹ in lakh)

Sl. No.	Name of States	Article 275 (1) of Constitution of India				SCA to TSP				Grant-in-Aid to STDCCs for MFP Operations			
		2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	7998.00	4834.00	350.00	0.00	6057.00	4125.00	5789.00	719.56	194.00	264.00	120.00	0.00
2.	Arunachal Pradesh	1082.83	0.00	832.19	268.53	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3.	Assam	3419.00	0.00	3540.25	0.00	5475.00	4674.00	6563.63	1062.27	0.00	0.00	0.00	0.00
4.	Bihar	959.00	0.00	0.00	0.00	1147.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5.	Chhattisgarh	9294.00	8534.00	9172.11	2207.01	10645.00	9478.00	9478.00	2139.35	200.00	189.00	0.00	0.00
6.	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7.	Gujarat	9426.00	4629.60	10275.69	2515.73	8838.00	7410.00	8448.00	2438.61	150.00	160.00	177.00	0.00
8.	Himachal Pradesh	431.00	474.00	474.00	110.63	1851.00	1262.00	1768.00	107.24	10.00	7.00	0.00	0.00
9.	Jammu and Kashmir	1390.00	150.34	1146.75	0.00	1143.00	0.00	1702.41	0.00	0.00	0.00	0.00	0.00
10.	Jharkhand	9181.00	7369.50	9280.40	2438.96	10704.00	11413.25	12187.00	2364.19	0.00	0.00	0.00	0.00
11.	Karnataka	4263.00	4800.00	4800.00	1198.73	2170.00	1853.25	2471.00	1161.98	0.00	0.00	0.00	0.00

Written Answers to

[24 July, 2014]

Unstarred Questions 327

1	2	3	4	5	6	7	8	9	10	11	12	13	14
12.	Kerala	463.00	510.00	510.00	136.78	574.00	549.00	549.00	132.59	14.00	0.00	6.00	0.00
13.	Madhya Pradesh	14015.50	16518.04	15793.47	4321.21	15593.85	17525.00	17525.00	4188.73	472.00	0.00	0.00	0.00
14.	Maharashtra	10805.00	2911.00	12489.00	2965.17	7055.93	0.00	7728.00	2874.26	330.72	245.00	67.07	0.00
15.	Manipur	937.00	1031.00	1031.00	254.68	705.00	1230.00	1581.90	246.88	0.00	0.00	0.00	0.00
16.	Meghalaya	2798.00	0.00	2924.38	721.07	0.00	0.00	0.00	0.00	77.00	0.00	106.00	0.00
17.	Mizoram	1056.00	810.75	1133.61	292.31	0.00	0.00	0.00	0.00	0.00	24.00	45.00	0.00
18.	Nagaland	2301.00	2454.00	2886.93	482.70	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19.	Odisha	11347.00	11283.99	14706.50	2705.77	14449.15	13321.00	13321.00	2622.81	315.00	233.00	193.00	0.00
20.	Rajasthan	7642.00	7737.98	9437.80	2606.40	1840.00	7441.00	8377.00	2526.49	29.28	0.00	0.00	0.00
21.	Sikkim	259.00	272.58	302.90	58.22	451.01	437.00	437.00	56.43	0.00	0.00	0.00	0.00
22.	Tamil Nadu	614.25	0.00	901.00	224.20	572.00	0.00	651.00	217.33	0.00	0.00	0.00	0.00
23.	Telangana	0.00	0.00	0.00	0.00	0.00	0.00	0.00	898.88	0.00	0.00	0.00	0.00
24.	Tripura	1250.00	1375.00	1355.00	329.18	2244.00	1955.00	2102.10	319.09	38.00	52.00	54.00	0.00
25.	Uttar Pradesh	1484.91	200.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26.	Uttarakhand	0	0.00	267.00	0.00	0.00	0.00	139.60	0.00	0.00	0.00	0.00	0.00
27.	West Bengal	6066.99	6104.00	6104.00	1494.39	4720.00	2580.75	4181.36	1448.57	170.00	126.00	231.93	0.00

328
Written Answers to

[RAJYA SABHA]

Unstarred Questions

(₹ in lakh)													
Sl. No.	Name of States	*Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP				Grant-in-Aid to Voluntary Organisation working for the Welfare of STs				Coaching for Scheduled Tribes			
		2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15
		3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	0.00	0.00	0.00	0.00	132.95	120.67	330.83	20.06	0.00	0.00	0.00	0.00
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00	472.04	80.33	671.32	32.22	0.00	0.00	0.00	0.00
3.	Assam	0.00	0.00	0.00	0.00	112.56	83.90	99.26	10.95	0.00	0.00	0.00	0.00
4.	Bihar	0.00	0.00	0.00	0.00	81.63	0.00	95.23	0.00	0.00	0.00	0.00	0.00
5.	Chhattisgarh	0.00	0.00	0.00	43.65	132.95	0.00	330.83	20.06	0.00	0.00	0.00	0.00
6.	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7.	Gujarat	0.00	0.00	5.00	0.00	156.39	0.00	83.78	100.02	35.97	0.00	12.97	0.00
8.	Himachal Pradesh	0.00	0.00	0.00	0.00	161.47	1.57	153.07	0.00	0.00	0.00	0.00	0.00
9.	Jammu and Kashmir	0.00	0.00	0.00	0.00	16.56	0.00	18.49	0.00	0.00	0.00	0.00	0.00
10.	Jharkhand	0.00	0.00	24.15	0.00	480.44	118.50	307.29	12.68	17.75	0.00	0.00	0.00
11.	Karnataka	0.00	0.00	0.00	0.00	303.79	94.66	166.74	89.15	0.00	0.00	0.00	0.00

Written Answers to

[24 July, 2014]

Unstarred Questions 329

1	2	3	4	5	6	7	8	9	10	11	12	13	14
12.	Kerala	0.00	0.00	0.00	0.00	148.37	62.64	70.23	61.52	10.32	1395000	2.75	0.00
13.	Madhya Pradesh	0.00	0.00	34.89	0.00	73.69	53.86	64.80	0.00	35.14	0.00	21.32	0.00
14.	Maharashtra	0.00	0.00	8.25	0.00	112.69	231.46	62.82	0.00	9.80	0.00	0.00	0.00
15.	Manipur	0.00	0.00	0.00	0.00	137.66	125.42	213.81	0.00	15.20	23.98	14.84	0.00
16.	Meghalaya	0.00	0.00	0.00	0.00	642.55	293.49	857.91	0.00	0.00	0.00	0.00	0.00
17.	Mizoram	0.00	0.00	0.00	0.00	77.24	0.00	40.26	0.00	0.00	0.00	0.00	0.00
18.	Nagaland	0.00	0.00	0.00	0.00	17.68	0.00	10.50	0.00	0.00	0.00	0.00	0.00
19.	Odisha	0.00	0.00	40.00	0.00	1243.85	183.05	222.21	46.89	0.00	0.00	0.00	0.00
20.	Rajasthan	0.00	0.00	0.20	0.00	81.52	0.00	0.00	51.42	86.94	0.00	66.54	0.00
21.	Sikkim	0.00	0.00	0.00	0.00	57.47	0.00	28.29	0.00	0.00	0.00	0.00	0.00
22.	Tamil Nadu	0.00	0.00	0.00	0.00	45.72	23.30	34.33	11.81	0.00	0.00	0.00	0.00
23.	Telangana	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24.	Tripura	0.00	0.00	0.00	0.00	32.98	32.94	1.07	0.00	0.00	0.00	0.00	0.00
25.	Uttar Pradesh	0.00	0.00	0.00	0.00	91.70	16.67	16.83	0.00	0.00	0.00	0.00	0.00
26.	Uttarakhand	0.00	0.00	0.00	0.00	83.69	28.57	90.24	0.00	0.00	0.00	0.00	0.00
27.	West Bengal	0.00	0.00	0.00	0.00	574.62	234.21	360.57	24.59	13.31	0.00	0.00	0.00
28.	Delhi	0.00	0.00	0.00	0.00	8.93	7.35	0.00	0.00	25.50	7.13	0.00	0.00

*The Scheme was approved by the Cabinet on 01.08.2013. Fund was made available in the last month of Financial Year 2013-14.

330

Written Answers to

[RAJYA SABHA]

Unstarred Questions

(₹ in lakh)													
Sl. No.	Name of States	Strengthening Education among ST Girls in Low literacy Districts				Vocational Training in Tribal Areas				Development of Particularly Vulnerable Tribal Groups (Earlier know as scheme of Devpt. of Primitive Tribal Groups (PTGs))			
		2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	1188.32	0.00	12.95	52.07	0.00	0.00	0.00	0.00	2292.400	2000.000	3000.000	0.00
2.	Arunachal Pradesh	39.76	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3.	Assam	0.00	0.00	0.00	0.00	118.60	88.08	74.16	72.32	0.00	0.00	0.00	0.00
4.	Bihar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5.	Chhattisgarh	36.63	37.23	44.07	0.00	0.00	0.00	0.00	0.00	1659.770	2011.694	1422.900	0.00
6.	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7.	Gujarat	82.44	0.00	1459.99	0.00	0.00	0.00	0.00	0.00	2035.200	700.000	10000.000	0.00
8.	Himachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9.	Jammu & Kashmir	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10.	Jharkhand	36.02	18.46	0.00	0.00	0.00	0.00	0.00	0.00	2470.823	645.976	578.208	0.00
11.	Karnataka	0.00	0.00	0.00	0.00	24.00	6.12	53.88	0.00	1225.608	707.372	26.679	0.00
12.	Kerala	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1210.000	0.000	600.000	0.00
13.	Madhya Pradesh	612.80	0.00	685.93	0.00	0.00	0.00	0.00	0.00	6545.320	4350.000	4500.000	0.00

Written Answers to

[24 July, 2014]

Unstarred Questions

331

1	2	3	4	5	6	7	8	9	10	11	12	13	14
14.	Maharashtra	51.59	59.48	94.73	0.00	0.00	0.00	0.00	0.00	0.000	28.300	2610.000	0.00
15.	Manipur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	100.000	100.000	0.00
16.	Meghalaya	0.00	0.00	0.00	0.00	0.00	48.96	48.96	0.00	0.00	0.00	0.00	0.00
17.	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18.	Nagaland	0.00	0.00	0.00	0.00	36.96	24.96	0.00	0.00	0.00	0.00	0.00	0.00
19.	Odisha	986.68	623.30	1622.55	30.02	0.00	0.00	0.00	0.00	1224.728	3260.000	2000.00	0.00
20.	Rajasthan	88.91	3.00	109.76	0.00	0.00	0.00	0.00	0.00	2677.000	1500.000	700.00	0.00
21.	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
22.	Tamil Nadu	0.00	0.00	0.00	0.00	0.00	0.00	93.75	0.00	1161.047	1446.658	2026.757	0.00
23.	Telangana	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24.	Tripura	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	627.400	700.000	950.000	0.00
25.	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26.	Uttarakhand	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.000	400.00	0.00	0.00
27.	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.000	0.000	1300.000	0.00
28.	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
29.	Andaman and Nicobar Islands	0.000	0.000	0.75	0.000	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00

332

Written Answers to

[RAJYA SABHA]

Unstarred Questions

(₹ in lakh)													
Sl. No.	Name of States	Hostels for ST Girls and Boys				Establishment of Ashram Schools in Tribal Sub Plan Areas				Post Matric Scholarship for ST students			
		2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15
1	2	3	4	5	6	7	8	9	10	11	12	13	14
1.	Andhra Pradesh	418.3	0.00	0.00	0.00	0.00	988.49	371.87	0.00	16697.74	19438.70	4895.17	0.00
2.	Arunachal Pradesh	1201.64	279.81	846.73	0.00	0.00	0.00	0.00	0.00	0.00	633.00	1366.85	2.29
3.	Assam	0.00	0.00	0.00	0.00	0.00	0.00	749.60	0.00	4210.81	4537.69	4756.81	1114.00
4.	Bihar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	298.42	90.00	23.00	23.00
5.	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	530.36	0.00	0.00	4034.11	3150.31	1341.47	787.00
6.	Goa	0.00	0.00	0.00	0.00	0.00	300.00	0.00	0.00	26.77	8.00	2.00	2.00
7.	Gujarat	0.00	187.06	939.33	0.00	1500.00	0.00	0.00	0.00	8482.59	2460.71	7138.58	615.00
8.	Himachal Pradesh	223.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	1141.84	948.52	282.83	237.00
9.	Jammu & Kashmir	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	733.48	710.06	177.00	177.00
10.	Jharkhand	716.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	3374.06	1344.21	3267.40	336.00
11.	Karnataka	283.99	0.00	0.00	0.00	0.00	0.00	0.00	0.00	6149.11	2522.75	3340.76	630.00
12.	Kerala	250.00		553.45	1949.63	0.00	1025.02	0.00	0.00	957.08	329.45	625.53	82.00

Written Answers to

[24 July, 2014]

Unstarred Questions

333

1	2	3	4	5	6	7	8	9	10	11	12	13	14
13.	Madhya Pradesh	1223.43	2291.57	0.00	0.00	2815.11	0.00	0.00	0.00	4591.67	9542.45	5276.71	2385.00
14.	Maharashtra	0.00	0.00	0.00	0.00	0.00	0.00	2474.63	0.00	8820.42	4604.38	11996.04	1151.00
15.	Manipur	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	4742.29	4243.64	6111.01	1060.00
16.	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2752.38	1753.42	3438.00	438.00
17.	Mizoram	392.33	0.00	2289.42	0.00	0.00	0.00	0.00	0.00	3732.93	3546.61	5393.89	886.00
18.	Nagaland	0.00	0.00	810.94	0.00	0.00	0.00	0.00	0.00	2813.71	2191.09	2626.19	547.00
19.	Odisha	0.00	1697.50	0.00	0.00	2550.00	2458.90	2091.10	0.0	1809.47	5405.95	3459.87	535.00
20.	Rajasthan	1000.00	1500.00	2646.87	0.00	634.89	0.00	0.00	0.00	6031.54	2142.99	2216.02	1351.00
21.	Sikkim	0.0	460.29	0.00	0.00	0.00	0.00	575.27	0.00	198.00	414.15	845.49	103.00
22.	Tamil Nadu	0.00	0.00	112.73	0.00	0.00	0.00	0.00	0.00	78.91	178.66	1436.02	44.00
23.	Telangana	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
24.	Tripura	1553.83	883.77	1906.01	0.00	0.00	797.23	954.52	0.00	1358.95	1036.47	1390.99	259.00
25.	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	755.72	227.00	56.00	56.00
26.	Uttarakhand	37.48	0.00	0.00	0.00	0.00	0.00	0.00	0.00	702.78	657.98	1086.50	164.00
27.	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2045.22	949.16	2277.63	237.00

334

Written Answers to

[RAJYA SABHA]

Unstarred Questions

28.	Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
29.	Andaman and Nicobar Islands	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	10.00	3.00	0.75	0.75
30.	Daman and Diu	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	14.76	4.00	10.90	1.00
31.	Veer Narmad South Gujarat University, Surat, Gujarat	0	62.92	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
32.	Banaras Hindu University (BHU), Varanasi, U.P.	0	0	0	304.99	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
33.	Mizoram University	182	437.08	0	195.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
34.	National Law School of India University, Bangalore (Karnataka)	100	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
35.	Jawaharlal Nehru Krishi Vishva Vidhalaya, Jabalpur (MP)	218	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00

Written Answers to

[24 July, 2014]

Unstarred Questions

335

(₹ in lakh)

Sl. No.	Name of States	Upgradation of Merit				Pre-matric Scholarships for ST Students Studying in Classes IX & X				Vocational Training in Tribal Areas			
		2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15
1.	Andhra Pradesh	16.38	0.00	0.00	0.00	0.00	500.00	0.00	0.00	113.02	0.00	0.00	0.00
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	218.44	0.00	0.00	0.00	0.00	0.00
3.	Assam	0.00	0.00	0.00	0.00	0.00	90.00	211.88	0.00	0.00	89.00	390.51	485.70
4.	Bihar	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
5.	Chhattisgarh	54.60	17.70	0.00	0.00	0.00	593.00	0.00	0.00	107.86	0.00	0.00	0.00
6.	Goa	0.00	0.00	0.00	0.00	0.00	0.00	14.00	0.00	0.00	0.00	0.00	0.00
7.	Gujarat	17.60	0.00	0.00	0.00	0.00	500.00	2835.28	0.00	228.96	0.00	0.00	0.00
8.	Himachal Pradesh	0.39	0.39	0.00	0.00	0.00	20.00	45.73	0.00	0.00	0.00	0.00	0.00
9.	Jammu and Kashmir	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10.	Jharkhand	0.00	0.00	0.00	0.00	0.00	1472.00	0.00	0.00	0.00	0.00	0.00	0.00
11.	Karnataka	0.00	0.00	0.00	0.00	0.00	260.00	3320.05	0.00	0.00	0.00	0.00	0.00
12.	Kerala	0.00	0.00	0.00	0.00	0.00	57.00	0.00	0.00	0.00	0.00	0.00	0.00
13.	Madhya Pradesh	92.88	0.00	0.00	0.00	0.00	3400.00	0.00	0.00	50.16	88.00	150.74	0.00

336

Written Answers to

[RAJYA SABHA]

Unstarred Questions

14.	Maharashtra	0.00	0.00	0.00	0.00	0.00	251.00	0.00	0.00	0.00	0.00	0.00	0.00
15.	Manipur	0.00	0.00	0.00	0.00	0.00	100.00	729.70	0.00	0.00	0.00	0.00	0.00
16.	Meghalaya	0.00	0.00	0.00	0.00	0.00	15.00	296.77	0.00	100.00	0.00	0.00	0.00
17.	Mizoram	0.00	0.00	0.00	0.00	0.00	70.00	123.19	0.00	0.00	88.00	69.68	0.00
18.	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19.	Odisha	0.00	0.00	0.00	0.00	0.00	3128.00	5601.08	0.00	0.00	0.00	0.00	0.00
20.	Rajasthan	1.74	7.18	0.00	0.00	0.00	0.00	4792.55	0.00	0.00	0.00	0.00	0.00
21.	Sikkim	3.12	3.12	3.12	0.00	0.00	4.00	0.00	0.00	0.00	0.00	0.00	0.00
22.	Tamil Nadu	0.00	0.00	0.00	0.00	0.00	26.00	0.00	0.00	0.00	0.00	0.00	0.00
23.	Tripura	3.12	3.12	3.12	0.00	0.00	340.00	674.33	0.00	0.00	0.00	0.00	0.00
24.	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	28.00	0.00	0.00	0.00	0.00	0.00	0.00
25.	Uttarakhand	0.00	0.00	0.00	0.00	0.00	26.00	460.02	0.00	0.00	0.00	0.00	0.00
26.	West Bengal	7.23	0.00	0.00	0.00	0.00	260.00	2620.00	0.00	0.00	0.00	0.00	0.00
27.	Dadar and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	33.00	0.00	0.00	0.00	0.00	0.00	0.00

Written Answers to

[24 July, 2014]

Unstarred Questions

		(₹ in lakh)											
Sl. No.	Name of States	Tribal Research Institutes				Organization of Tribal Festivals				*Supporting Projects of All India and Inter State Nature			
		2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15	2011-12	2012-13	2013-14	2014-15
1.	Andhra Pradesh	0.00	23.25	0.00	0.00	0.00	0.00	7.50	0.00	1.97	0.54	0.00	0.00
2.	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
3.	Assam	40.84	27.56	60.01	0.00	7.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4.	Bihar	0.00	0.00	0.00	0.00		7.50	0.00	0.00	0.00	0.00	0.00	0.00
5.	Chhattisgarh	0.00	15.50	0.00	0.00	7.09	0.00	0.00	0.00	0.00	0.00	0.00	0.00
6.	Goa	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
7.	Gujarat	15.00	0.00	16.10	0.00	7.50	0.00	0.00	0.00	0.00	0.00	0.00	0.00
8.	Himachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
9.	Jammu and Kashmir	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
10.	Jharkhand	88.31	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
11.	Karnataka	8.50	16.00	29.00	0.00	0.00	0.00	7.05	0.00	0.00	0.00	0.00	0.00
12.	Kerala	43.87	44.93	0.00	0.00	0.00	0.00	7.50	0.00	0.00	0.00	0.00	0.00
13.	Madhya Pradesh	54.275	77.00	0.00	0.00	7.50	0.00	0.00	0.00	3.17	0.00	0.00	0.00

14.	Maharashtra	0.00	0.00	0.00	0.00	7.50	0.00	0.00	0.00	5.15	0.00	0.00	0.00
15.	Manipur	55.50	68.64	56.50	0.00	7.50	10.00	7.50	0.00	0.75	0.00	0.00	0.00
16.	Meghalaya	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
17.	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
18.	Nagaland	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
19.	Odisha	50.34	115.31	109.8	0.00	7.50	10.00	7.50	0.00	0.92	1.325	0.00	0.00
20.	Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
21.	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
22.	Tamil Nadu	0.00	0.00	0.00	0.00	0.00	0.00	7.50	0.00	0.00	0.00	0.00	0.00
23.	Tripura	9.88	28.02	0.00	0.00	7.50	10.00	7.50	0.00	0.00	0.00	0.00	0.00
24.	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	7.50	0.00	0.00	0.00	0.00	0.56
25.	Uttarakhand	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
26.	West Bengal	0.00	0.00	3.00	0.00	0.00	0.00	0.00	0.00	3.75	0.68	0.62	0.00
27.	Dadar and Nagar Haveli	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
28.	New Delhi	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	2.50	2.91	0.00	0.00

*The scheme is demand based and no prior allocation is made. Funds has been released to Government and NGOs.

Written Answers to

[24 July, 2014]

Unstarred Questions

339

(iii) *Funds released otherwise than through the States viz. U.G.C/Institutes etc.*

(a) Funds released to University Grant Commission (UGC) under the Scheme of Rajiv Gandhi National Fellowship for ST Students

Sl. No.	Year	Fund released (₹ in lakh)
1.	2011-12	8463.00
2.	2012-13	4500.00
3.	2013-14	0.00
4.	2014-15	0.00

(b) Funds released under the Scheme of National Overseas Scholarship for ST Candidates

Sl. No.	Year	Fund released (₹ in lakh)
1.	2011-12	78.31
2.	2012-13	100.00
3.	2013-14	68.00
4.	2014-15	1.05

(c) Funds released under the Scheme of Top Class Education

Sl. No.	Year	Fund released (₹ in lakh)
1.	2011-12	697.00
2.	2012-13	1011.00
3.	2013-14	950.00
4.	2014-15	158.39

(d) Funds released to the Centre of Excellence (₹ in lakh)

Sl. No.	Name	2011-12	2012-13	2013-14	2014-15
1.	Grant to Bhasha Research & Publication, Vododara, Gujarat	30.00	19.99	19.70	—
2.	Grant to NIRD, Hyderabad	0.00	28.87	0.00	9.40
3.	Grant to BAIF, Pune	0.00	15.87	9.12	0.00